

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
REVIEW PETITION (CIVIL) NOS. 2877-2890 OF 2015
IN
SPECIAL LEAVE PETITION (CIVIL) NOS. 36359-36362, 36364-36371 and
36373-36374 OF 2011 @ SLP (CIVIL) NOS.36358-36391 OF 2011

M. Arumugam & Ors. ... Pet
itioners

versus

The Secretary to Government ... Resp
Home (Police) Department & Ors.
ondents

O R D E R

The above mentioned special leave petitions were dismissed by this Court vide its order dated 19.1.2015, aggrieved against which the petitioners have filed the instant petitions for review.

We have carefully perused the petitions for review and the papers annexed in support thereof. We do not find any ground therein warranting reconsideration of the order impugned.

The review petitions are, accordingly, dismissed.

.....J.

.....
(Jagdish Singh Khehar)

.....J.

.....
(S.A. Bobde)

New Delhi;
September 30, 2015.
Signature Not Verified

Digitally signed by
Satish Kumar Yadav
Date: 2015.10.05
17:03:50 IST
Reason:
CHAMBER MATTER

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) Nos.2877-2890/2015 In SLP(C) Nos.36359-36362, 36364-36371
and 36373-36374/2011 @ SLP(C) Nos.36358-36391/2011

M. ARUMUGAM AND ORS Petitioner(s)

VERSUS

SECRETARY TO GOVT. HOME (POLICE) DEPARTMENT AND ORS. Respondent(s)

(With appln.(s) for exemption from filing c/c of the impugned order)

Date : 30/09/2015 This petition was circulated today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE S.A. BOBDE

By Circulation

UPON perusing papers the Court made the following
O R D E R

The review petitions are dismissed in terms of the signed
order.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
COURT MASTER

(Signed order is placed on the file)